



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 3/2024

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SURENDER KISHAN GUPTA ..... Plaintiff Through: Mr. Divjot Singh Bhatia & Mr. Aman Singh Bakhshi, Advs. (joined through VC)

versus

RAJENDER KISHAN GUPTA & ORS. ..... Defendants Through: Ms. Kirti Mewar, Adv. for D-1 (Mob.7204073750)

**CORAM:** 

JOINT REGISTRAR (JUDICIAL) MS. PRIYA MAHENDRA, (DHJS)

## <u>ORDER</u> 30.04.2024

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CS(OS) 3/2024 & IA no.9560/2024 under Order VIII Rule 1 CPC moved by the defendant no.1 seeking condonation of delay in filing Written Statement

The Learned P. O. is on leave today.

The matter may be placed before the Hon'ble Court on date fixed i.e. 06.05.2024.

## Reader to PRIYA MAHENDRA (DHJS) JOINT REGISTRAR (JUDICIAL)

## APRIL 30, 2024/ab

Click here to check corrigendum, if any

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